

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 14<sup>th</sup> August, 2013.**

**No. 169/A:** The following officers of the cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are appointed on promotion to the rank of Civil Judge (Senior Division) subject to the decision of the Hon'ble Supreme Court of India in the Special Leave to Appeal (Civil) No. 9883 of 2009 :-

<b>Sl.No.</b>	<b>Name of the Officer of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)</b>
<b>01</b>	<b>02</b>
01	Sri Paras Nath Upadhyay, SDJM, Chatra
02.	Sri Sudhanshu Kumar Shashi, Civil Judge (Junior Division.), Daltonganj
03.	Sri Satyapal, Civil Judge ( Junior Division )-cum- J.M.-cum-P.M. J.J.B. , Khunti (Ranchi)
04.	Sri Dhruva Chandra Mishra, Judicial Magistrate, Deoghar (Madhupur)
05.	Sri Rajeev Kumar Sinha, S.D.J.M., Hazaribagh
06.	Sri Sanjay Kumar No.1, S.D.J.M., Daltonganj
07.	Sri Anil Kumar Mishra No.2, Civil Judge ( Junior Division ) , Bokaro
08.	Sri Ramesh Kumar, Civil Judge ( Junior Division ) , Dhanbad
09.	.Sri Martand Pratap Mishra, Civil Judge ( Junior Division ) , Dhanbad
10.	Sri Rama Shanker Singh, S.D.J.M., Koderma
11.	Sri Shambhu Lal Shaw, Civil Judge ( Junior Division ) , Garhwa
12.	Sri Kaushal Kishor Jha No. 2 , Railway Judicial Magistrate, Daltonganj
13.	Sri Taufiqul Hassan, Railway Judicial Magistrate, Deoghar (Madhupur)
14.	Sri Raj Kamal Mishra, S.D.J.M., Jamshedpur
15.	Sri Radha Krishan, Registrar, Dumka,
16.	Sri Rama Kant Mishra, Registrar, Godda
17.	Sri Ajit Kumar Singh, Registrar, Seraikela-Kharsawan
18.	Sri Sanjay Kumar Singh No-I, S.D.J.M., Bokaro
19.	Sri Anuj Kumar, Civil Judge (Junior Division), Giridih
20.	Sri Rajeev Anand, Civil Judge (Junior Division), Koderma
21.	Sri Subhash, S.D.J.M., Dhanbad
22.	Sri Syed Saleem Fatmi, Judicial Magistrate, Koderma
23.	Sri Amitesh Lal, Registrar, Ranchi
24.	Sri Ravi Ranjan, Registrar, Giridih
25.	Sri Arvind Kumar No-I, Law Officer, Law (Judicial) Deptt., Govt. of Jharkhand

26.	Sri Biresh Kumar, Judicial Magistrate, Godda
27.	Sri Sanjay Kumar Upadhyay, Judicial Magistrate -cum- P.M., JJB, Sahebganj
28.	Sri Shesh Nath Singh, Registrar, Lohardaga
29.	Sri Kamal Kumar Srivastava, Registrar, Jamshedpur
30.	Smt. Prem Lata Tripathi, S.D.J.M, Giridih
31.	Sri Rajesh Kumar, Civil Judge ( Junior Division ), Hazaribagh
32.	Sri Sanjeev Kumar Das, A. R. (Judl.), High Court of Jharkhand, Ranchi
33.	Sri Dinesh Rai, S.D.J.M., Godda
34.	Sri Anil Kumar Pandey, S.D.J.M., Garhwa
35.	Sri Sanjay Pratap, S.D.J.M, Khunti (Ranchi)

By order of the Court

Sd/- A.V. Singh  
Registrar General

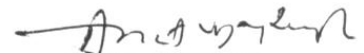
**Memo No. \_\_\_\_\_ /Apptt dated Ranchi the \_\_\_\_\_ August, 2013.**

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A.V. Singh  
Registrar General

**Memo No. 8221-22 /Apptt dated Ranchi the 14<sup>th</sup> August, 2013.**

Copy forwarded to the Central Project Co-ordinator, e-courts Projects and I/c NIC Cell, High Court of Jharkhand, Ranchi with a request to post the same on the official website of the High Court of Jharkhand

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 14<sup>th</sup> AUGUST, 2013**

**No. 170 A:** The Court have been pleased to designate the Court of Ms. Babita Prasad, District & Additional Sessions Judge, Bokaro as the Fast Track Court for dealing with the matter relating to Offences against Women in the Judgeship of Bokaro.

By order of the Court,

Sd/- A.V.Singh  
Registrar General

Memo No. 8238-40/Apptt.

Dated Ranchi the 14<sup>th</sup> August, 2013

Copy forwarded to the Principal District & Sessions Judge, Boakro / Ms. Babita Prasad, District & Additional Sessions Judge, Bokaro for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 14<sup>TH</sup> AUGUST, 2013**

No. 17/ A: Sri Satya Prakash Sinha, District & Additional Sessions Judge, Bokaro is hereby transferred and posted as District & Additional Sessions Judge, Jamshedpur with immediate effect.

Further, the Court have been pleased to designate the Court of Sri Satya Prakash Sinha as the Fast Track Court for dealing with the matter relating to offences against women in the Judgeship of Jamshedpur.

By order of the Court  
Sd/- A. V. Singh

Registrar General

Memo. No. \_\_\_\_\_ /Apptt. Dated Ranchi the 14<sup>th</sup> August, 2013

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

Sd/- A. V. Singh  
Registrar General

Memo. No. 8242-52 /Apptt. Dated Ranchi the 14<sup>th</sup> August, 2013

Copy forwarded to the Accountant General (A&E), Jharkhand, G.E.-5 Doranda, Ranchi / the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration), the Principal Secretary to Hon'ble the Chief Justice, the Central Project Co-Ordinator, e-Courts Project, I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges, Bokaro and Jamshedpur for information and needful and Sri Satya Prakash Sinha, District & Additional Sessions Judge, Bokaro with a direction to join the new assignment accordingly.

  
Registrar General

## HIGH COURT OF JHARKHAND, RANCHI

### NOTIFICATION

The 14<sup>th</sup> August, 2013

No. 172 A: Consequent upon appointment on promotion of the Officers of the Cadre of Civil Judge (Junior Division) to the rank of Civil Judge (Senior Division) vide Court's Notification No. 169/A dated 14<sup>th</sup> August, 2013, the newly promoted Officers named in Column No.2 are transferred and/or Posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship).	a) Designation at the new station on promotion. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on promotion.
1	2	3
1.	Sri Sudhanshu Kumar Shashi, Civil Judge (Junior Division.), Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
2.	Sri Rajeev Kumar Sinha, S.D.J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
3.	Sri Sanjay Kumar No.1, S.D.J.M., Daltonganj	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
4.	Sri Anil Kumar Mishra No.2, Civil Judge ( Junior Division ), Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
5.	Sri Ramesh Kumar, Civil Judge ( Junior Division ), Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
6.	.Sri Martand Pratap Mishra, Civil Judge ( Junior Division ), Dhanbad	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
7.	Sri Shambhu Lal Shaw, Civil Judge ( Junior Division ), Garhwa	a) Civil Judge (Senior Division) b) Dumka c) Dumka
8.	Sri Raj Kamal Mishra, S.D.J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
9.	Sri Sanjay Kumar Singh No-I, S.D.J.M., Bokaro	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
10.	Sri Amitesh Lal, Registrar, Ranchi	a) Civil Judge (Senior Division) b) Ranchi

11.	Sri Ravi Ranjan, Registrar, Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
12.	Sri Biresh Kumar, Judicial Magistrate, Godda	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara
13.	Smt. Prem Lata Tripathi, S.D.J.M, Giridih	a) Civil Judge (Senior Division) b) Giridih c) Giridih
14.	Sri Rajesh Kumar, Civil Judge ( Junior Division ), Hazaribagh	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh

By order of the Court

**Sd/- A. V. Singh**  
Registrar General

Memo No. \_\_\_\_\_ / Apptt.

Dated Ranchi, the \_\_\_\_\_

Copy forwarded to the Superintendent, Government Printing Press, Doranda, Ranchi with a request to publish the same in the forthcoming issue of Jharkhand Gazette.

**Sd/- A. V. Singh**  
Registrar General

Memo No. \_\_\_\_\_ / Apptt.,

Dated Ranchi, the \_\_\_\_\_

Copy forwarded to all the Principal District & Sessions Judges including Principal Judicial Commissioner, Ranchi for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

**Sd/- A. V. Singh**  
Registrar General

Memo No. 8303-12 / Apptt.,

Dated Ranchi, the 14.8.13

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Secretary, Law (Judicial) Department, Govt. of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Registrar (Establishment) / the Registrar (Vigilance) / Registrar(Admn.) / the P.S. to Hon'ble the Chief Justice/ the Central Project Co-ordinator, e-Courts Project and I/c NIC Cell .....High Court of Jharkhand, Ranchi for information and needful.

  
Registrar General